

Sixteenth Loksabha

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Title: Regarding development projects in Telangana and construction of new secretariat building.

SHRI A.P. JITHENDER REDDY (MAHABUBNAGAR): Madam Speaker, our Chief Minister, Shri K. Chandrashekar Rao has urged the Defence Minister many times and also met our hon. Prime Minister for transfer of defence land, that is Bison Polo Grounds and Gymkhana Grounds in Secunderabad and Hyderabad to the Government of Telangana for constructing a new Secretariat building because the old Secretariat building is like a pigeon hole. So, our State is a new State, as it is a newly born State, we wanted to have a new Secretariat built, and also the defence land for constructing strategic road development projects on NH 44 and SH 1 requires totally about 200.58 acres. In Hyderabad there is a bottleneck at Secunderabad area where the roads cannot go on to the Rajiv Marg and the Karim Nagar Road is also blocked. So, we have made a lot of requests. After many meetings and negotiations, we were told by the then Defence Minister, Shri Arun Jaitley to transfer 596 acres of land and pay the differential cost of Rs. 95 crore for the exchange of Bison land for which the Government of Telangana had agreed. But even after three years, no steps have been taken.

The Cantonment Board wanted the State Government to pay on annual basis Rs. 31 crore as compensation towards loss of annual revenue from property tax, etc. The State Government represented to waive off this compensation as the land we require is for traffic improvement which is a public purpose and for widening the highways. Since then the proposal is still pending.

It is very saddening to note that recently 210 acres of defence land was transferred to the Karnataka Government within a short span of time. We have been running from pillar to post since last three years for the transfer of land with no result.

We would like to know why this step-motherly treatment is being meted out to Telangana when the then Defence Minister, Shri Arun Jaitley had brought this to a conclusion? But, now the Defence Minister is not finalising the same and delaying it. We would like to know why it is so. It is seen that the ...* (Interruptions)

HON. SPEAKER: No allegations will go on record.

...(Interruptions)... *

SHRI A.P. JITHENDER REDDY : The history of lands in Hyderabad is that, during the Nizam period, the Government lands were given to the British Army only for the purpose of camping and, therefore, it is very unreasonable that developmental projects in Telangana, including the construction of new Secretariat building have been kept pending by the unreasonable policy of the Government of India. It is total ...* (Interruptions)

HON. SPEAKER: This will not go on record.

...(Interruptions)... *

HON. SPEAKER: No allegation will go on record.

...(Interruptions)... *

SHRI A.P. JITHENDER REDDY: ... * So, we request that the hon. Home Minister should give a statement and give an assurance regarding this. We are also going to meet the Prime Minister today and we are going to take an assurance from him. So, I request that this has to be taken up on priority basis. We have been begging since long. But now it is a demand. We want the Bison Ground and land for traffic.

So, we are still protesting on this.

श्री मल्लिकार्जुन खड़गे (गुलबर्गा): महोदया, यह देश की सुरक्षा का प्रश्न है।

HON. SPEAKER: He is not the concerned Minister. How can he say something on this?